HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Chief Justice's Secretariat)

ORDER

No.: 1349 of 2024 Psy Dated: 02/09/2024

Consequent upon the promotion of District Judiciary Staff of Kashmir Province vide High Court Order No. 1336 of 2024/Psy dated 30.08.2024, the following transfers and postings are hereby made in the interest of administration:

Section Officers:

S.No.	Name	Present Place of	Remarks	Proposed place of
		posting		posting
1.	Sh. Syed Shafiq Ahmad	Head Assistant/Nazir in the Court of Sub Judge, Vailoo.	On the basis of promotion.	Section Officer/Reader in the newly created Court of Special Court (UAPA), Anantnag against the available vacancy.
2.	Sh. Rashid-ul- Hassan Malik	Head Assistant/Reader in the Court of Sub Judge, Kupwara.	On the basis of promotion.	Section Officer (Reader) in the Court of Additional District &Sessions Judge, Baramulla vice Shri Mubarik Ahmad Imam.
3.	Sh. Zameer-ul- Nissar	HeadAssistant/Accountant in the Court of Pr. District &Sessions Judge, Ganderbal.	On the basis of promotion.	Section Officer/Reader in the Court of Special Judge (TADA/POTA), Srinagar vice Shri Riyaz Ahmad Shah.
4.	Shri Bashir Ahmad Dar	Head Assistant/Nazir in the Court of Munsiff, Ganderbal.	On the basis of promotion.	Section Officer (Adm) in the Court of Pr. District &Sessions Judge, Budgam vice Ms. Azhar Zia.
5.	Shri Gurdeep Singh	Head Assistant/ Accountant in the Court of Pr. District &Sessions Judge, Budgam		Section Officer/Reader in the newly created Court of Special Court (NDPS Cases), Anantnag against the available vacancy.
6.	Shri Gurmeet Singh	Head Assistant/Reader in the Court of Chief Judicial Magistrate, Budgam.	On the basis of promotion.	Section Officer/Reader in the newly created Court of Special Court (NDPS Cases), Baramulla against the available vacancy.



7.	Shri Sabzaar Ahmad Itoo	Head Assistant/Nazir in the Court of Forest Magistrate, Srinagar.	On the basis of promotion.	Section Officer/Reader in the newly created Court of Special Court (NDPS Cases), Pulwama against the available vacancy.
8.	Shri Mohd. Rafiq Mir- I	Head Assistant/Accountant in the Court of Pr. District &Sessions Judge, Shopian.	On the basis of promotion.	Section Officer/Reader in the Court of Pr. District & Sessions Judge, Budgam vice Shri Abdul Rashid Najar.
9.	Shri Abdul Rashid Najar	Section Officer/Reader in the Court of Pr. District & Sessions Judge, Budgam.	On completion of tenure.	Scetion Officer/Reader in the newly created Court of Special Court (UAPA), Baramulla against the available vacancy.
10.	Shri Riyaz Ahmad Shah	Section Officer/Reader in the Court of Special Judge (TADA/POTA), Srinagar.	On completion of tenure.	Section Officer/Reader in the Court of Pr. District & Sessions Judge, Pulwama vice Shri Showkat Ahmad Khan.
11.	Shri Maqbool Hussain Parray	Section Officer/Reader in the Court of 2 nd Additional District & Sessions Judge, Srinagar.	On completion of tenure.	Section Officer/Reader in the Court of Pr. District & Sessions Judge, Baramulla vice Shri Bahir-ud-Din.
12.	Shri Bahir- ud-Din	Section Officer/Reader in the Court of Pr. District & Sessions Judge, Baramulla.	On completion of tenure.	Section Officer/Reader in the Court of 2 nd Additional District & Sessions Judge, Srinagar vice Shri Maqbool Hussain Parray.
13.	Shri Sheikh Manzoor- ul-Hassan	Section Officer/Reader in the Court of 1 st Additional District & Sessions Judge, Baramulla.	In the interest of administration.	Section Officer/Reader in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Javed Ahmad Dar.
14.	Shri Javed Ahmad Dar	Section Officer/Reader in the Court of Pr. District & Sessions Judge, Kupwara.	In the interest of administration.	Section Officer/Reader in the Court of Additional District & Sessions Judge, Handwara vice Sh. Abdul Rashid Bhat.
15.	Shri Showkat Ahmad	Section Officer/Reader in the Court of Pr. District & Sessions Judge, Pulwama.	In the interest of administration	Section Officer/Reader in the newly created Court of Special Court (NDPS Cases),

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	Khan			Srinagar against the
		·		available vacancy.
16.	Shri Abdul	Section Officer/Reader in the	In the interest	Section Officer/Reader
	Rashid	Court of Additional District &	of	in the Court of 1 st
	Bhat	Sessions Judge, Handwara.	administration.	Additional District &
				Sessions Judge,
				Baramulla vice Shri
				Sheikh Manzoor-ul-
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Head Assistants:

S.No.	Name	Place of	Remarks	Proposed place of
		posting		posting
1.	Ms Shazia Shafi	Sr. Assistant/Nazir in the Court of Addl. District Judge (Bank cases), Srinagar.	On the basis of promotion.	Head Assistant/Nazir in the Court of Munsiff, Ganderbal against the available vacancy.
2.	Shri Mohammad Rafiq Ganie	Sr. Assistant/Civil Clerk in the Court of Judge Small Causes, Srinagar.	On the basis of promotion.	Head Assistant/Nazir in the newly created Court of Special Court (NDPS Cases), Pulwama against the available vacancy.
3.	Ms Roohi Jan	Sr. Assistant/Reader in the Court of Munsiff, Chadoora.	On the basis of promotion.	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Srinagar vice Ms. Shazia Ali Munshi.
4.	Shri Owais Ahmad Shah	Sr. Assistant/ Civil Clerk in the Court of 3 rd Addl. District Judge, Srinagar.	On the basis of promotion.	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Atif Hussain Bhat.
5.	Ms Nusrat Amin.	Sr. Assistant/Reader in the Court of Munsiff, Budgam.	On the basis of promotion.	Head Asst./Accountant in the Court of Pr. District & Sessions Judge, Ganderbal against the available vacancy.
6.	Shri Nisar Ahmad Latoo.	Sr. Assistant/ Civil Clerk in the Court of Addl. District & Sessions Judge (Bank Cases) Srinagar.	On the basis of promotion.	Head Asst./Accountant in the Court of Pr. District &Sessions Judge, Pulwama vice Shri Hamid-ullah Wani.
7.	Shri Binya Rasool	Sr. Assistant/ DRK in the Court of Pr. District & Sessions Judge, Srinagar.	On the basis of promotion.	Head Assistant/Nazir in the newly created Court of Special Court (NDPS Cases), Srinagar against the available vacancy.



8.	Shri Ab.	Sr. Assistant/ Misc Ahlimad	On the basis of	Head Assistant/Reader
0.	Rashid Tantray	in the Court of Pr. District & Sessions Judge, Kupwara.	promotion.	in the Court of Sub Judge, Uri vice Shri Mubashir Huissain Rather.
9.	Shri Hilal Ahmad Ashai	Sr. Assistant/ Cr. Clerk in the Court of Pr. District & Sessions Judge, Kupwara.	On the basis of promotion.	Head Assistant/Nazir in the newly created Court of Special Court (UAPA), Baramulla against the available vacancy.
10.	Shri Manzoor Ahmad Akhoon	Sr. Assistant/ Reader in the Pr. Judge Family Court, Srinagar.	On the basis of promotion.	Head Assistant/Nazir in the Court of Munsiff, Bandipora vice Ms. Shagufta Habib.
11.	Shri Mushtaq Ahmad Najar	Sr. Assistant/Cr. Clerk in the Court of Spl. Judge Anti Corruption (CBI Cases), Srinagar.	On the basis of promotion.	Head Assistant/Nazir in the newly created Court of Special Court (NIDPS Cases), Anantnag against the available vacancy.
12.	Shri Nazir Ahmad Chopan	Sr. Assistant/Reader in the Court of Munsiff, Gurez.	On the basis of promotion.	Head Assistant/Reader in the Court of Sub Judge, Kupwara against the available vacancy.
13.	Shri Firdous Ahmad Khan	Sr. Assistant/Reader in the Court of Munsiff, Kupwara.	On the basis of promotion.	Head Assistant/Nazir in the Court of Munsiff Tangdhar vice Shri Jitender Pal Singh.
14.	Shri Baitullah Ahmad Magray	Sr. Assistant/ Civil Clerk in the Court of Pr. District & Sessions Judge, Kulgam.	On the basis of promotion.	Head Assistant/Nazir in the Court of Sub Judge, Vailoo against the available vacancy.
15.	Ms Omera Khan	Sr. Assistant/ DRK in the Court of Pr. District & Sessions Judge, Budgam.	On the basis of promotion.	Head Assistant/Reader in the Court of Chief Judicial Magistrate, Budgam against the available vacancy.
16.	Shri Rafiq Ahmad Mir	Sr. Assistant/ Nazir in the Court of 2 nd Addl. Munsiff, Srinagar.	On the basis of promotion.	Head Assistant/Nazir in the Court of Chief Judicial Magistrate, Anantnag vice Shri Mubashir Hassan Dar.
17.	Ms. Shazia Ali Munshi.	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Srinagar.	In the Interest of administration.	Head Assistant/Nazir in the Court of Forest Magistrate, Srinagar against the available vacancy.
18.	Shri Hamid-	I-leadAssistant/Accountant in	In the Interest	Head Asst. /Accountant



	ullah Wani	&Sessions Judge, Pulwama.	administration.	District &Sessions
				Judge, Shopian against the available vacancy.
19.	Shri Noor Mohammad Ahanger	Head Assistant/Nazir in the Court of MACT, Srinagar.	In the Interest of administration.	Head Asst. / Accountant in the Court of Pr. District & Sessions Judge, Budgam against the available vacancy.
20.	Ms. Shagufta Habib	Head Assistant/Nazir in the Court of Munsiff, Bandipora.	In the Interest of administration.	Head Assistant/Nazir in the Court of MACT, Srinagar vice Shri Noor Mohammad Ahanger.
21.	Shri Shabir Hussain Wani	Head Assistant/Reader in the Court of City Judge, Srinagar.	In the Interest of administration.	Head Assistant/Reader in the Court of Special Mobile Magistrate (SubJudge Level) Baramulla vice Shri Mehraj Ahmed Bhat.
22.	Shri Mehraj Ahmed Bhat.	Head Assistant/Reader in the Court of Special Mobile Magistrate (SubJudge Level) Baramulla,	In the Interest of administration.	Head Assistant/Reader in the Court of City Judge, Srinagar vice Shri Shabir Hussain Wani.
23.	Shri Jitendar Pal Singh	Head Assistant/Nazir in the Court of Munsiff Tangdhar.	In the Interest of administration.	Head Assistant/Nazir in the Court of 3 rd Addl. District & Sessions Judge, Srinagar vice Shri Shafat Hussain Buchh.
23.	Sh. Tufail Ahmad Dar	Head Assistant/Nazir in the Court of Chief Judicial Magistrate, Handwara.	In the Interest of administration.	Head Assistant/Nazir in the Court of Municipal Magistrate, Srinagar vice Shri Khalid Shahnawaz Mir.
24.	Shri Gulzar Ahmad Shah	Head Assistant/Nazir in the Court of Munsiff, Tral.	In the Interest of administration.	Head Assistant/Nazir in the Court of Chief Judicial Magistrate, Handwara vice Sh. Tufail Ahmad Dar.
25.	Shri Mubashir Hassan Dar	Head Assistant/Nazir in the Court of Chief Judicial Magistrate, Anantnag.	In the Interest of administration.	Head Assistant/Nazir in the Court of Munsiff, Tral vice Shri Gulzar Ahmad Shah.
26.	Shri Shafat Hussain Buchh	Head Assistant/Nazir in the Court of 3 rd Addl. District & Sessions Judge, Srinagar.	In the Interest of administration.	Head Assistant/Nazir in the Court of Fast Track Court (Rape Cases) Kulgam against the available vacancy. However, he may remain attached with JKIAC, High Court



				Wing, Srinagar.
27.	Ms. Fatima Syed Nazki	Head Assistant/Nazir in the Court of Addl. District & Sessions Judge, Ganderbal.	In the Interest of administration.	Head Assistant/Nazir in the Court of Judge Small Causes, Srinagar vice Ms. Gazala Hassan.
28.	Ms. Gazala Hassan	Head Assistant/Nazir in the Court of Judge Small Causes, Srinagar.	In the Interest of administration.	Head Assistant/Nazir in the Court of Addl. District & Sessions Judge, Ganderbal vice Ms. Fatima Syed Nazki.
29.	Shri Khalid Shahnawaz Mir	Head Assistant/Nazir in the Court of Municipal Magistrate, Srinagar.	In the Interest of administration.	Head Assistant/HRK in the Court of PDJ, Budgam vice Shri Sh. Bashir Ahmad Lone.
30.	Shri Nazir Ahmad Rather-I	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Kupwara.	In the Interest of administration.	Head Assistant/Reader in the Court of Sub Judge, Baramulla vice Shri Ishtiaq Ahmad Mohjoo.
31.	Shri Ishtiaq Ahmad Mohjoo	Head Assistant/Reader in the Court of Sub Judge, Baramulla.	In the Interest of administration.	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Nazir Ahmad Rather-I.
32.	Ms. Aisha Sami	Head Assistant/Reader in the Court of Chief Judicial Magistrate, Pulwama.	In the Interest of administration.	Head Assistant/Reader in the Court of CJM, Srinagar vice Shri Mehboob Ali Kar.
33.	Shri Mehboob Ali Kar	Head Assistant/Reader in the Court of Chief Judicial Magistrate, Srinagar.	In the Interest of administration.	Head Assistant/Reader in the Court of CJM, Pulwama vice Ms. Aisha Sami.
34.	Ms. Bilala Bano	Head Assistant/Reader in the Court of Chief Judicial Magistrate, Ganderbal.	In the Interest of administration.	Head Assistant in the Court of ADSJ, Fast Track, Budgam vice Sh. Ashiq Hussain Bhat.
35.	Sh. Ashiq Hussain Bhat	Head Assistant in the Court of ADSJ, Fast Track, Budgam.	In the Interest of administration.	Head Assistant/Reader in the Court of CJM, Ganderbal vice Ms. Bilala Bano.
36.	Sh. Mehraj- ud-din Rather	Head Assistant/Reader in the Court of Chief Judicial Magistrate, Kulgam.	In the Interest of administration.	Head Assistant/Reader in the Court of CJM, Shopian vice Shri Bashir Ahmad Bhat-III.
37.	Shri Bashir Ahmad Bhat-III	Head Assistant/Reader in the Court of Chief Judicial Magistrate, Shopian.	In the Interest of administration.	Head Assistant/Reader in the Court of CJM, Kulgam vice Sh.

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				Mehraj-ud-din Rather.
38.	Ms. Jabeena Akhter	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Budgam.	In the Interest of administration	Head Assistant/Reader in the Court of Passenger Tax Magistrate, Srinagar vice Ms. Shabnum Ara.
39.	Ms. Shabnum Ara	Head Assistant/Reader in the Court of Passenger Tax Magistrate, Srinagar.	In the Interest of administration	Head Assistant/HRK in the Court of PDJ, Budgam vice Ms. Jabeena Akhter.
40.	Shri Showkat Ahmad Mohjoo	Head Assistant/Nazir in the Court of Pr. District & Sessions Judge, Baramulla.	In the Interest of administration	Head Assistant/Nazir in the Court of ADSJ (Fast Track), Kupwara vice Shri Sh. Manzoor Ahmad Khan.
41.	Sh. Zamir Ahmad Vakil	Head Assistant/Nazir in the Court of Chief Judicial Magistrate, Bandipora.	In the Interest of administration	Head Assistant/Nazir in the Court of PDJ, Baramulla vice Shri Showkat Ahmad Mohjoo.
42.	Shri Mubashir Hussain Rather	Head Assistant/Reader in the Court of Sub Judge, Uri	In the Interest of administration.	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Leh against the available vacancy on deputation basis.
43.	Shri Atif Hussain Bhat	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Kupwara.	In the Interest of administration.	Head Assistant/Nazir in the newly created Court of Special Court (NDPS Cases), Baramulla against the available vacancy.
44	Shri Manzoor Ahmad Bhat	Head Assistant/Reader in the Court of Municipal Magistrate, Srinagar.	In the Interest of administration.	Head Assistant/Nazir in the Court of Pr. District & Sessions Judge, Pulwama vice Shri Khursheed Ahmad Bhat.
45	Shri Bashir Ahmad Lone	Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Budgam.	In the Interest of administration.	IIcad Assistant/Reader in the Court of Chief Judicial Magistrate, IIandwara vice Shri Raja Altaf IIussain Khan.
46.	Shri Khursheed Ahmad Bhat	Head Assistant/Nazir in the Court of Pr. District & Sessions Judge, Pulwama.	In the Interest of administration	Head Assistant/Nazir in the newly created Court of Special Court (UAPA), Anantnag against the available vacancy.



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	47	Shri Raja	Head Assistant/Reader in the	In the Interest	Head Assistant/Reader
		Altaf	Court of Chief Judicial	of	in the Court of
1		I-Iussain	Magistrate, Handwara.	administration	Municipal Magistrate,
		Khan	_		Srinagar vice Shri
					Manzoor Ahmad Bhat
l	48	Shri Sh.	Head Assistant/Nazir in the	In the Interest	Head Assistant/Nazir in
		Manzoor	Court of Addl. District &	of	the Court of Chief
		Ahmad	Sessions Judge (Fast Track),	administration	Judicial Magistrate,
		Khan	Kupwara.		Bandipora vice Sh.
					Zamir Ahmad Vakil.
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Senior Assistants:

S.No.	Name	Place of	Remarks	Proposed place of
5.110.	Name	posting	Keman	posting
1.	Shri Sajad Ahmad Bhat	Jr. Assistant/Cr. Clerk in the Court of 3 rd Addl. Munsiff, Srinagar.	On the basis of promotion.	Sr. Assistant/Nazir in the court of Spl. Mob. Mag. Court (Sub Jugde Level) Baramulla vice Shri Malik Haseeb.
2.	Shri Aasif Hussain Lone	Jr. Assistant/Cr. Clerk in the Court of Addl. Spl. Mob. Mag., Pahalgam.	On the basis of promotion.	Sr. Assistant/Cr. Clk in the newly created Court of Special Court (NDPS Cases), Anantnag against the available vacancy.
3.	Ms Fozia Ashraf	Jr. Assistant/Copyist in the Court of Munsiff, Pampore.	On the basis of promotion.	Sr. Assistant/Reader in the Court of Munsiff, Budgam against the available vacancy.
4.	Shri Iqbal Hussain	Jr. Assistant/ Copyist in the Court of Chief Judicial Magistrate, Srinagar.	On the basis of promotion.	Sr. Assistant/ Reader in the Court of Addl Spl Mob Mag. (Munsiff Level), Awantipora vice Ms. Aurifat Akhter.
5.	Shri Aijaz Arshid	Jr. Assistant/Cr. Clerk in the Court of Fast Track Court (Rape cases), Kulgam.	On the basis of promotion.	Sr. Assistant/Reader in the Court of Addl Spl Mob. Mag (Munsiff Level) Shopian vice Shri Manzoor Ahmad Lone.
6.	Shri Javid Skinder	Jr. Assistant/Civil Clerk in the Court of Munsiff, D.H Pora.	On the basis of promotion.	Sr. Assistant/Cr Clerk in the Court of Pr. District & Sessions Judge, Pulwama vice Shri Mohd Hanief Raina.
7.	Ms Amarah Majid	Jr. Assistant/Civil Clerk in the Court of Sub Judge, Chadoora.	On the basis of promotion.	Sr. Assistant/Cr. Clerk in the Court of Spl. Judge Anti Corruption (CBI Cases), Srinagar

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			:	against the available vacancy.
8.	Ms Saima Farooq	Jr.Assistant/Asst. Lib/ ARK in the Court of Pr. District & Sessions Judge, Srinagar.	On the basis of promotion.	Sr. Assistant/ DRK in the Court of Pr. District & Sessions Judge, Srinagar against the available vacancy.
9.	Shri Muneer Ahmad Najar	Jr. Assistant/R&D Clerk in the Court of Pr. District & Sessions Judge, Pulwama.	On the basis of promotion.	Sr. Assistant/ Civil Clk in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Syed Rouf Jalali.
10.	Shri Mudasir Ali Wani	Jr. Assistant/Civil Clerk in the Court of Munsiff, Baramulla.	On the basis of promotion.	Sr. Assistant/ Misc Ahlimad in the Court of Pr. District & Sessions Judge, Kupwara against the available vacancy.
11.	Ms Nusrat Mohammad Lone	Jr. Assistant/ Copyist in the Court of Addl. District & Sessions Judge J (Fast Track) Kupwara.	On the basis of promotion.	Sr. Assistant/ Cr. Clk in the newly created Court of Special Court (NDPS Cases), Baramulla against the available vacancy.
12.	Ms Mehnaza Jabeen	Jr. Assistant/Civil Clerk in the Court of Munsiff, Magam.		Sr. Assistant/Civil Clerk in the Court of Judge Small Causes, Srinagar against the available vacancy.
13.	Shri Altaf Dar	Jr. Assistant/Civil Clerk in the Court of Munsiff, Budgam.	On the basis of promotion.	Sr. Assistant/ Cr. Clk in the newly created Court of Special Court (UAPA cases), Baramulla against the available vacancy.
14.	Ms Toiba Ashraf	Jr. Assistant/ Copyist in the Court of Special Mobile Mag. (Sub Judge Level), Pulwama.		Sr. Assistant/ DRK in the Court of Pr. District & Sessions Judge, Pulwama vice Shri Afaq Ahmad Dar.
15.	Shri Zakir Hussain Shah	Jr. Assistant/ERK/ARK in the Court of Pr. District & Sessions Judge J, Srinagar.	On the basis of promotion.	Sr. Assistant/Reader in the Court of Munsiff, Kupwara against the available vacancy.
16.	Shri Mohd Hussain Wani	Judicial Clerk in the Court of District Magistrate, Pulwama.	On the basis of promotion.	Sr. Assistant/Reader in the Court of Munsiff, Anantnag vice Shri Mamoon Rashid Bandh.



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17.	Shri Mohammad Rafiq Bajard	Judicial Clerk in the Court of Tehsildar, Handwara.	On the basis of promotion.	Sr. Assistant/MACT Clerk in the Court of PDJ, Kargil vice Shri Irshad Ahmad Banday on deputation basis.
18.	Shri Reyaz Ahmad Mir	Jr. Assistant/Civil Clerk in the Court of Munsiff, Bandipora.	On the basis of promotion.	Sr. Assistant/Cr. Clerk in the Court of CJM, Kargil vice Shri Rafiq Ahmad Qadri on deputation basis.
19.	Shri Ubaid Ayoub	Jr. Assistant/ Copyist in the Court of Chief Judicial Magistrate, Budgam.	On the basis of promotion.	Sr. Assistant/Civil Clerk in the Court of CJM, Kargil vice Shri Latief-ul-Aziz Sheikh on deputation basis.
20.	Shri Tasweer Ahmad Khan	Jr. Assistant/Cr. Clerk in the Court of ADSJ (Fast Track) Kupwara.	On the basis of promotion.	Sr. Assistant/Reader in the Court of Munsiff, Bandipora vice Shri Jawaid Ahmad Masala.
21.	Shri Aadil Amin Shah	Jr. Assistant/Civil Clerk in the Court of Munsiff, Shangus.	On the basis of promotion.	Sr. Assistant/Civil Clerk in the Court of Pr. District & Sessions Judge, Kargil vice Shri Arshad Ahmed Mir on deputation basis.
22.	Ms Irtiza Altaf Zargar	Jr. Assistant/ Copyist in the Court of Sub Registrar, Srinagar.	On the basis of promotion.	Sr. Assistant/ Reader in the Court of Munsiff, Chadoora against the available vacancy.
23.	Ms Andleeb Zehra	Jr. Assistant/ ARK in the Court of Pr. District & Sessions Judge, Srinagar.	On the basis of promotion.	Sr. Assistant/ Reader in the Court of Munsiff, Pampore vice Ms. Narender Bali.
24.	Shri Arshad Ahmed Mir	Sr. Assistant/Civil Clerk in the Court of Pr. District & Sessions Judge, Kargil, A/P attached with the Court of Pr. District & Sessions Judge, Anantnag.	In the Interest of administration.	Sr. Assistant/ Reader in the Court of Munsiff Mobile Mag.(T) Anantnag vice Shri Mohd Abdullah Mir.
25.	Shri Irshad Ahmad Banday	Sr. Assistant/MACT Clerk in the Court of PDJ, Kargil, A/P attached with the Court Of Pr. District & Sessions Judge, Srinagar.	In the Interest of administration.	Sr. Assistant/ Reader in the Pr. Judge Family Court, Srinagar against the available vacancy.
26.	Shri Latief- ul-Aziz Sheikh	Sr. Assistant/Civil Clerk in the Court of Chief Judicial Magistrate, Kargil, A/P attached with the Court of	In the Interest of administration.	Sr. Assistant/ Reader in the Court of Munsiff, Pulwama vice Shri Irshad Ahmad



		Pr. District & Sessions Judge, Pulwama.		Malik.
27.	Shri Rafiq Ahmad Qadri	Sr. Assistant/Cr. Clerk in the Court of CJM, Kargil, A/P attached with the Court Of Pr. District & Sessions Judge, Pulwama.	In the Interest of administration.	Sr. Assistant/ Misc Clerk. in the Court of Pr. District & Sessions Judge J, Pulwama vice Ghulam Rasool Bhat.
28.	Shri Malik Haseeb.	Sr. Assistant/Nazir in the court of Spl. Mob. Mag. Court, (Sub Judge Level) Baramulla.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Civil Clerk in the Court of 3 rd Addl. District Judge, Srinagar against the available vacancy.
29.	Shri Manzoor Ahmad Lone	Sr. Assistant/Reader in the Court of Addl Spl Mob. Mag (Munsiff Level) Shopian.	In the Interest of administration and completion of tenure.	Reader in the Court of
30.	Shri Mohd Hanief Raina	Sr. Assistant/Cr Clerk in the Court of Pr. District & Sessions Judge, Pulwama.	In the Interest of administration and completion of tenure.	the Court of Addl.
31.	Shri Mamoon Rashid Bandh.	Sr. Assistant/Reader in the Court of Munsiff, Anantnag.		Sr. Assistant/ Nazir in the Court of Munsiff Mobile Mag. (T), Anantnag vice Shri Mukhtiar Ahmad Shah.
32.	Shri Jawaid Ahmad Masala.	Sr. Assistant/Reader in the Court of Munsiff, Bandipora.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Cr. Clk in the Court of Pr. District & Sessions Judge, Kupwara against the available vacancy.
33.	Ms. Narender Bali	Sr. Assistant/ Reader in the Court of Munsiff, Pampore.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Nazir in the Court of 2 nd Addl. Munsiff, Srinagar against the available vacancy.
34.	Shri Irshad Ahmad Malik	Sr. Assistant/ Reader in the Court of Munsiff, Pulwama.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Civil Clerk in the Court of Pr. District & Sessions Judge, Kulgam against the available vacancy.
35.	Ms. Anjum Afreed	Sr. Assistant/ Reader in the Court of Addl Spl Mob Mag. (Munsiff Level) Pantha Chowk, Srinagar.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Nazir in the Court of Addl Judge, TADA/POTA, Srinagar vice Ms. Shazia Makhdoomi.
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36.	Ms. Shazia Makhdoomi	Sr. Assistant/ Nazir in the Court of Addl Judge, TADA/POTA, Srinagar.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Reader in the Court of Addl Spl Mob Mag. (Munsiff Level) Pantha Chowk, Srinagar vice Ms. Anjum Afreed.
37.	Ms. Aurifat Akhter	Sr. Assistant/ Reader in the Court of Addl Spl Mob Mag. (Munsiff Level), Awantipora.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Cr. Clk in the newly created Court of Special Court (UAPA cases), Anantnag against the available vacancy.
38.	Shri Mohd Abdullah Mir	Sr. Assistant/ Reader in the Court of Munsiff Mobile Mag.(T) Ananatnag.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Civil Clk in the Court Pr. District & Sessions Judge, Bandipora vice Ms. Iqra Gulzar.
39.	Shri Muzaffar Ahmad Bhat	Sr. Assistant/ Incharge Lib. in the Court of Pr. District & Sessions Judge, Pulwama.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Misc Clerk in the Court of Pr. District & Sessions Judge, Anantnag vice Ms. Fatima Akhter.
40.	Ms. Fatima Akhter	Sr. Assistant/ Misc Clerk. in the Court of Pr. District & Sessions Judge, Anantnag.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Incharge Lib. in the Court of Pr. District & Sessions Judge, Pulwama vice Shri Muzaffar Ahmad Bhat
41.	Ms. Moomina Shabir	Sr. Assistant/ Reader in the Court of Munsiff Baramulla.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Cr. Clerk in the Court of Pr. District & Sessions Judge, Bandipora vice Shri Ubaid Qadir Dar.
42.	Shri Ubaid Qadir Dar	Sr. Assistant/ Cr. Clerk in the Court of Pr. District & Sessions Judge, Bandipora.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Reader in the Court of Munsiff, Gurez against the available vacancy.
43.	Shri Ghulam Rasool Bhat	Sr. Assistant/ Misc Clerk in the Court of Pr. District & Sessions Judge, Pulwama.	In the Interest of administration and completion of tenure.	Sr. Assistant/Civil Clerk in the Court of Addl. District Judge (Bank cases), Srinagar against the available vacancy.
44.	Shri Adil Ahmad Allaie	Sr. Assistant/ Reader in the Court of Munsiff Sumbal.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Civil. Clerk. in the Court of Chief Judicial Magistrate, Srinagar vice Sh. Basharat Amin Khan.
45	Sh. Basharat	Sr. Assistant/ Civil. Clerk in the Court of Chief Judicial	In the Interest of administration	Sr. Assistant/ Reader in the Court of Munsiff

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	Amin Khan	Magistrate, Srinagar.	and completion	Baramulla vice Ms.
4.6		G A :	of tenure.	Moomina Shabir.
46.	Ms. Maryama Bano	Sr. Assistant/ Reader in the Court of Addl Spl Mob Mag. (Munsiff Level), Bandipora.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Reader in the Court of Munsiff Sumbal vice Shri Adil Ahmad Allaic.
47	Shri Suhail Alunad Gatoo	Sr. Assistant/ Reader in the Court of Addl Spl Mob Mag. (Munsiff Level), Kulgam.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Nazir in the Court of Addl Spl Mob Mag. (Munsiff Level), Shopian vice Shri Arshad Hussain.
48	Shri Arshad Hussain.	Sr. Assistant/ Nazir in the Court of Addl Spl Mob Mag. (Munsiff Level), Shopian.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Reader in the Court of Addl Spl Mob Mag. (Munsiff Level), Kulgam vice Shri Suhail Ahmad Gatoo.
49.	Shri Afaq Ahmad Dar	Sr. Assistant/ DRK. in the Court of Pr. District & Sessions Judge, Pulwama.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Civil Clerk. in the Court of Chief Judicial Magistrate, Anantnag vice Shri Abdul Majeed Shah.
50	Sh. Mohd Yasin Wani	Sr. Assistant/ Rent Clerk in the Court of Chief Judicial Magistrate, Srinagar.		Sr. Assistant/ Reader in the Court of Addl Spl Mob Mag. (Munsiff Level), Bandipora vice Ms. Maryama Bano.
51.	Shri Abdul Majced Shah	Sr. Assistant/ Civil Clerk in the Court of Chief Judicial Magistrate M, Anantnag.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Rent Clerk in the Court of CJM, Srinagar vice Sh. Mohd Yasin Wani.
52	Shri Mukhtiar Ahmad Shah	Sr. Assistant/ Nazir in the Court of Munsiff Mobile Mag. (T), Anantnag.	In the Interest of administration and completion of tenure.	Sr. Assistant/ DRK in the Court of Pr. District & Sessions Judge, Budgam against the available vacancy.
53	Ms. Tawqeer-ul Nisa	Sr. Assistant/ Cr. Clerk in the Court of Addl. District & Sessions Judge, Sopore.	On consideration of her representation.	Sr. Assistant/ Nazir in the Court of Principal Family Court, Srinagar vice Shri Junaid Ahmad Qureshi.
54	Shri Zahoor Ahmad Wani	Sr. Assistant/ Reader in the Court of Munsiff Tral.	In the Interest of administration	Sr. Assistant/ Reader in the Court of 3 rd Addl Munsiff, Srinagar vice Shri Manzoor Ahmad Bhat.
55	Shri Manzoor	Sr. Assistant/ Reader in the Court of 3 rd Addl Munsiff,		Sr. Assistant/ Reader in the Court of Munsiff

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	Ahmad Bhat	Srinagar.	representation.	Tral vice Shri Zahoor
				Ahmad Wani.
56.	Shri Junaid Ahmad Qureshi	Sr. Assistant/ Nazir in the Court of Principal Family Court, Srinagar.	In the Interest of administration	Sr. Assistant/ Cr. Clerk in the Court of Addl. District & Sessions Judge, Sopore vice Ms. Tawqeer-ul Nisa.
57	Shri Altaf I-Iussain Nownihal	Sr. Assistant/ Civil in the Court of Pr. District & Sessions Judge, Ganderbal	In the Interest of administration and completion of tenure.	Sr. Assistant/ Misc Clk in the Court of Pr. District & Sessions Judge, Srinagar vice Ms. Asma Mehraj.
58	Ms. Asma Mehraj	Sr. Assistant/ Misc Clk in the Court of Pr. District & Sessions Judge, Srinagar.	On consideration of her representation.	Sr. Assistant/ Civil in the Court of Pr. District & Sessions Judge, Ganderbal vice Shri Altaf Hussain Nownihal.
59.	Shri Abdul Ahad Lone	Sr. Assistant/ Reader in the Court of Munsiff Handwara.	In the Interest of administration and completion of tenure.	Sr. Assistant/ DRK in the Court of Pr. District & Sessions Judge, Baramulla vice Shri Mohd Iqbal Joo.
60	Shri Mohd Iqbal Joo	Sr. Assistant/ DRK in the Court of Pr. District & Scssions Judge, Baramulla	In the Interest of administration and completion of tenure.	Sr. Assistant/ Reader in the Court of Munsiff Handwara vice Shri Abdul Ahad Lone.
61.	Shri Nasir Ahmad Chansaz	Sr. Assistant/ Nazir in the Court of Addl. District & Sessions Judge, Bandipora.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Cr. Clk in the Court of 3 rd Addl. District & Sessions Judge, Srinagar vice Shri Adil Shakeel Najar.
62.	Shri Adil Shakeel Najar	Sr. Assistant/ Cr. Clk in the Court of 3 rd Addl. District & Sessions Judge, Srinagar.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Nazir in the Court of Addl. District & Sessions Judge, Bandipora vice Shri Nasir Ahmad Chansaz.
63.	Shri Majid Manzoor Kirmani	Sr. Assistant/ Nazir in the Court of Spl. Mob. Mag. (Sub Judge Level) Trehgam.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Munsiff, Dangiwacha vice Ms Nighat Ashraf.
64	Ms Nighat Ashraf	Sr. Assistant/ Nazir in the Court of Munsiff, Dangiwacha.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Spl. Mob. Mag. (Sub Judge Level) Trehgam vice Shri Majid Manzoor Kirmani.



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65	Shri Parvaiz Ahmad Mir	Sr. Assistant/ Cr. Clk in the Court of Chief Judicial Magistrate, Handwara.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Munsiff, Tangdhar vice Shri Javaid Abbas Rizvi.
66.	Shri Javaid Abbas Rizvi	Sr. Assistant/ Nazir in the Court of Munsiff, Tangdhar,	In the Interest of administration and completion of tenure	Sr. Assistant/ Reader in the Court of Addl. Mob. Mag. (T), Srinagar vice Shri Mehraj-ud-din Sheikh-II.
67	Shri Mehraj- ud-din Sheikh-II	Sr. Assistant/ Reader in the Court of Addl. Mob. Mag. (T), Srinagar.	In the Interest of administration and completion of tenure	Sr. Assistant/ Civil. Clk in the Court of ADSJ, Baramulla vice Ms. Roohi Akhter
68	Shri Jahangir Ali Bhat	Sr. Assistant/ Reader in the Court of Addl. Spl. Mob. Mag. (Munsiff Level) Kralpora.	In the Interest of administration	Sr. Assistant/ Cr. Clk in the Court of CJM, Srinagar vice Shri Mirza Shafat Ahmad.
69	Ms. Roohi Akhter	Sr. Assistant/ Civil. Clk in the Court of Addl. District & Sessions Judge, Baramulla.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of CJM, Handwara vice Shri Parvaiz Ahmad Mir.
70	Shri Mirza Shafat Ahmad	Sr. Assistant/ Cr. Clk in the Court of Chief Judicial Magistrate, Srinagar.	In the Interest of administration and completion of tenure	in the Court of Addl.
71	Shri Abdul Hamid Malik	Sr. Assistant/ Nazir in the Court of Munsiff, Mobile Mag (T), Sopore.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of Special Judge (Anti-Corruption) Srinagar vice Shri Mohd Ashraf Malik.
72	Shri Mohd Ashraf Malik	Sr. Assistant/ Cr. Clk in the Court of Special Judge (Anti-Corruption) Srinagar.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Munsiff, Mobile Mag (T), Sopore vice Shri Abdul Hamid Malik.
73	Ms. Iqra Gulzar	Sr. Assistant/ Civil Clk in the Court Pr. District & Sessions Judge, Bandipora.	In the Interest of administration	Sr. Assistant/ Civil Clk in the Court of CJM, Ganderbal vice Ms Samina Yaqoob.
74	Ms. Rafiya Illiyas Chesti	Sr. Assistant/ Nazir in the Court of Special Judge (Anti-Corruption) Srinagar.	In the Interest of administration and completion of tenure	Sr. Assistant/ MACT Clk in the Court of PDSJ Budgam vice Ms Shabnum Mir.
75	Shri Abid Hussain	Sr. Assistant/ Nazir in the Court of Addl. District &	In the Interest of administration and completion	Sr. Assistant/ Reader in the Court of Addl. Spl Mob. Mag.

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	Bhat	Sessions Judge, Handwara.	of tenure	(Munsiff Level), Chandoosa vice Shri Irfan Sultan.
76	Shri Hilal ahmad Kirmani	Sr. Assistant/ Cr. Clk in the Court of Addl. District & Sessions Judge, Handwara	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of Addl. District & Sessions Judge, Baramulla vice Shri Manzoor Ahmad Chansaz.
77	Ms Yasmeena Tabasum	Sr. Assistant/ MACT Clk in the Court of Pr. District & Sessions Judge, Anantnag.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of Pr. District & Sessions Judge, Kulgam vice Shri Mchraj-ud-din Chadnoo.
.78	Ms Sameena Nisar	Sr. Assistant/ Civil Clk in the Court of Addl. District & Sessions Judge, Ganderbal.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of Addl. District & Sessions Judge Bandipora vice Shri Imtiyaz Ahmad Shah.
79	Shri Imtiyaz Ahmad Khan	Sr. Assistant/ Cr. Clk in the Court of Pr. District & Sessions Judge Anantnag.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Munsiff, Kulgam vice Shri Mohd Ishfaq Naik.
80	Shri Imtiyaz Ahmad Shah	Sr. Assistant/ Cr. Clk in the Court of Addl. District & Sessions Judge Bandipora.	In the Interest of administration and completion of tenure	Sr. Assistant/ Civil Clk in the Court of Addl. District & Sessions Judge, Ganderbal vice Ms Sameena Nisar.
81	Ms Nazma Syed Nazki	Sr. Assistant/ Civil Clk/Reg Clk in the Court of City Judge, Srinagar.	In the Interest of administration and completion of tenure	Sr. Assistant/ Reader in the Court of Munsiff, Ganderbal vice Ms Irfana Shafi.
82	Shri Mohd Sadiq Kumar	Sr. Assistant/ Cr. Clk in the Court of Chief Judicial Magistrate, Shopian.		Sr. Assistant/ Cr. Clk in the Court of PDSJ Anantnag vice Shri Imtiyaz Ahmad Khan.
83	Ms Shahzada Akhter	Sr. Assistant/ Nazir in the Court of Munsiff, Shangus.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Munsiff, Anantnag vice Ms Baby Tabasum.
84	Shri Ghulam Rasool Bhat- II	Sr. Assistant/ Reader in the Court of Addl. Spl Mob. Mag. (Munsiff Level), Beerwah.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Addl Mob. Mag. (T) Srinagar vice Shri Mohd Iqbal Qadri.
85	Shri Irfan Sultan	Sr. Assistant/ Reader in the Court of Addl. Spl Mob. Mag. (Munsiff Level),	administration	Sr. Assistant/ Civil Clk/Reg Clk in the Court of City Judge,



		Chandoosa.	of tenure	Srinagar vice Ms Nazma Syed Nazki.
86	Shri Mohd Ishfaq Naik	Sr. Assistant/ Nazir in the Court of Munsiff, Kulgam.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of Chief Judicial Magistrate, Shopian vice Shri Mohd Sadiq Kumar.
87	Ms Irfana Shafi	Sr. Assistant/ Reader in the Court of Munsiff, Ganderbal.	In the Interest of administration and completion of tenure	Sr. Assistant/ Reader in the Court of Addl. Spl Mob. Mag. (Munsiff Level), Beerwah vice Shri Ghulam Rasool Bhat-II.
88.	Shri Ghulam Hussain Mir	Sr. Assistant/ Nazir in the Court of 1 st Addl. District & Sessions Judge, Baramulla.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of 2 nd Addl. District & Sessions Judge Srinagar vice Shri Mir Asif Ahmad.
89	Shri Mir Asif Ahmad	Sr. Assistant/ Cr. Clk in the Court of 2 nd Addl. District & Sessions Judge Srinagar.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of 1 st Addl. District & Sessions Judge, Baramulla vice Shri Ghulam Hussain Mir.
90	Shri Javaid Ahmad Parray	Sr. Assistant/ Reader in the Court of Munsiff, Shangus.	In the Interest of administration and completion of tenure	Sr. Assistant/ Reader in the Court of Munsiff, Qazigund vice Ms Basharat Abdullah.
91	Ms Baby Tabasum	Sr. Assistant/ Nazir in the Court of Munsiff, Anantnag	In the Interest of administration and completion of tenure	Sr. Assistant/ Reader in the Court of Munsiff, Aismuqam vice Ms Mudasir Nazir.
92	Ms Mudasir Nazir	Sr. Assistant/ Reader in the Court of Munsiff, Aismuqam.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Munsiff, Shangus vice Ms Shahzada Akhter.
93	Ms Basharat Abdullah	Sr. Assistant/ Reader in the Court of Munsiff, Qazigund.	In the Interest of administration and completion of tenure	Sr. Assistant/ Reader in the Court of Addl. Spl Mob. Mag. (Munsiff Level), Pahalgam vice Shri Nazir Ahmed Bhat-III.
94	Shri Nazir Ahmed Bhat-III	Sr. Assistant/ Reader in the Court of Addl. Spl Mob. Mag. (Munsiff Level), Pahalgam.	In the Interest of administration and completion of tenure	Sr. Assistant/ Reader in the Court of Munsiff, Shangus vice Shri Javaid Ahmad



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95	Shri Mehraj- ud-din Chadnoo	Sr. Assistant/ Cr. Clk in the Court of Pr. District & Sessions Judge, Kulgam.	In the Interest of administration	Sr. Assistant/ MACT Clk in the Court of Pr. District & Sessions Judge, Anantnag vice Ms Yasmeena Tabasum.
96	Shri Firdous Ahmed Bhat	Sr. Assistant/ Civil Clk in the Court of Pr. District & Sessions Judge Srinagar.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Addl. District & Sessions Judge, Handwara vice Shri Abid Hussain Bhat
97	Shri Ashfaq Hussain Sofi	Sr. Assistant/ Cr. Clk in the Court of Addl District & Sessions Judge (Commercial) Srinagar.	In the Interest of administration and completion of tenure	Sr. Assistant/ Nazir in the Court of Munsiff Chadoora vice Shri Hilal Ahmad Dar.
98	Shri Manzoor Ahmad Chansaz	Sr. Assistant/ Cr. Clk in the Court of Addl. District & Sessions Judge, Baramulla.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of Addl. District & Sessions Judge (Commercial) Srinagar vice Shri Ashfaq Hussain Sofi
99	Shri Mohd Iqbal Qadri	Sr. Assistant/ Nazir in the Court of Addl Mob. Mag. (T) Srinagar.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the newly created Court of Special Court (NDPS Cases), Pulwama against the available vacancy.
100	Shri Hilal Ahmad Dar	Sr. Assistant/ Nazir in the Court of Munsiff Chadoora.	In the Interest of administration and completion of tenure	Sr. Assistant/ Cr. Clk in the Court of Addl. District & Sessions Judge, Handwar vice Shri Hilal ahmad Kirmani.
101	Ms Shabnum Mir	Sr. Assistant/ MACT Clk in the Court of Pr. District & Sessions Judge, Budgam.	In the Interest of administration and completion of tenure	Sr. Assistant/ Civil Clk in the Court of Pr. District & Sessions Judge Srinagar vice Shri Firdous Ahmed Bhat
102	Ms Samina Yaqoob	Sr. Assistant/ Civil Clk in the Court of Chief Judicial Magistrate, Ganderbal.	In the Interest of administration and completion of tenure.	Sr. Assistant/ Nazir in the Court of Special Judge (Anti-Corruption) Srinagar vice Ms. Rafiya Illiyas Chesti.
103	Shri Syed Rouf Jalali	Sr. Assistant/ Civil Clk in the Court of Pr. District & Sessions Judge, Kupwara.	In the Interest of administration and completion	Sr. Assistant/ Cr. Clk in the newly created Court of Special Court

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			of tenure.	(NDPS Cases),
				Srinagar against the
				available vacancy.
104	Shri Tariq	Sr. Assistant/ Nazir in the	In the Interest of	Sr. Assistant/ Reader
	Ahmad Bhat	Court of Pr. District &	administration	in the Court of addl.
		Sessions Judge , Ganderbal	and completion	Mobile Mag. (T),
			of tenure.	Srinagar vice Shri
				Mehraj-ud-din Sheikh-
				II
105	Shri Mehraj-	Sr. Assistant/ Reader in the	In the Interest of	Sr. Assistant/ Nazir in
	ud-din	Court of addl. Mobile Mag.	administration	the Court of PDJ,
,	Sheikh-II	(T), Srinagar.	and completion	Ganderbal vice Shri
			of tenure.	Tariq Ahmad Bhat
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Junior Assistants:

S.No.	Name	Place of	Remarks	Proposed place of
		posting		posting
1.	Shri Arif Ahmed Bhat	Jr. Assistant/Civil Clerk in the Court of Sub Judge, Uri.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Baramulla against the available vacancy.
2.	Shri Shabir Ahmed Mir	Jr. Assistant/Cr Clerk in the Court of Forest Magistrate, Srinagar.	In the Interest of administration	Jr. Assistant/ Cr Clerk in the Court of Munsiff Charar-i-Sharief vice Shri Muzaffar Hassan.
3.	Shri Muzaffar Hassan.	Jr. Assistant/ Cr Clerk in the Court of Munsiff Charar-i-Sharief	In the Interest of administration	Jr. Assistant/ Copyist in the Court of Chief Judicial Magistrate, Budgam against the available vacancy.
4.	Shri Gh Hassan Mir	Jr. Assistant/ Copyist in the Court of Chief Judicial Magistrate. Sopore.	In the Interest of administration	Jr. Assistant/R&D Clerk in the Court of Pr. District & Sessions Judge, Baramulla vice Shri Zahoor Ahmed Bhat
5.	Shri Zahoor Ahmed Bhat	Jr. Assistant/R&D Clerk in the Court of Pr. District & Sessions Judge, Baramulla.	In the Interest of administration	Jr. Assistant/ Copyist in the Court of Chief Judicial Magistrate. Sopore vice Shri Gh Hassan Mir.
6.	Shri Fareed Ahmad Baloo	Jr. Assistant/ Cr Clerk in the Court of Municipal Magistrate, Srinagar.	In the Interest of administration	Jr. Assistant/ Cr Clerk in the Court of Munsiff, Tral vice Shri Junaid Shafi
7.	Shri Junaid Shafi	Jr. Assistant/ Cr Clerk in the Court of Munsiff, Tral.	In the Interest of administration	Jr. Assistant/ Cr Clerk in the Court of Municipal Magistrate, Srinagar vice Shri



				Fareed Ahmad Baloo.
8.	Shri Abdul Shakur Malik	Jr. Assistant/ Cr Clerk in the Court of Munsiff, Qazigund.		Jr. Assistant/ Copyist in the Court of Munsiff Mob. Mag, (T), Anantnag vice Ms. Burhana Nisar.
9.	Ms. Burhana Nisar.	Jr. Assistant/ Copyist in the Court of Munsiff Mob. Mag, (T), Anantnag		Jr. Assistant/Civil Clerk in the Court of Munsiff, Shangus against the available vacancy.
10.	Ms Rukhshanda Bashir	Jr. Assistant/ Copyist in the Court of Munsiff, Anantnag	In the Interest of administration.	Jr. Assistant/ RK in the Court of Pr. District & Sessions Judge, Kulgam vice Shri Baseer Abaas Shah.
11.	Shri Baseer Abaas Shah.			Jr. Assistant/Civil Clerk in the Court of Munsiff, D.H.Pora against the available vacancy.
12.	Shri Ranbir Singh Khalsa	Jr. Assistant/ ARK in the Court of Pr. District & Sessions Judge, Srinagar.		Judicial Clerk in the office of District Magistrate, Pulwama against the available vacancy.
13.	Ms Sabeena Tabassum	Jr. Assistant/ Copyist in the Court of Municipal Magistrate, Srinagar.	In the Interest of administration.	Jr. Assistant/ Copyist in the Court of CJM, Srinagar against the available vacancy.
14.	Shri Daleep Kumar Bhat	Jr. Assistant/ Copyist in the Court of Munsiff, Qazigund.	In the Interest of administration.	Jr. Assistant/ Cr Clerk in the Court of Munsiff, Qazigund vice Shri Abdul Shakur Malik.
15.	Ms Heemu Jan	Jr. Assistant/ R&D Clerk in the Court of Pr. District & Sessions Judge, Anantnag.	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Shangus vice Shri Seeraj ud Din Shah.
16.	Shri Bahsir Amed Reshi	Jr. Assistant/ Cr Clerk in the Court of 1 st Addl. Munsiff, Srinagar.	In the Interest of administration.	Jr. Assistant/ Cr Clerk in the Court of Munsiff, Tangmarg vice Shri Nayeem Ahmad Chopan.
17.	Shri Nayeem Ahmad Chopan.	Jr. Assistant/ Cr Clerk in the Court of Munsiff, Tangmarg.	In the Interest of administration.	Jr. Assistant/ Cr Clerk in the Court of 1 st Addl. Munsiff, Srinagar vice Shri Bahsir Amed Reshi
18.	Shri Shahid	Jr. Assistant/ Copyist in	In the Interest of	Jr. Assistant/ Civil
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	Farooq	the Court of Munsiff, Tangmarg.	administration.	Clerk in the Court of Munsiff, Bandipora against the available vacancy.
19.	Ms Iqra Majeed Sofi	Jr. Assistant/ Copyist in the Court of Pr. District & Sessions Judge, Srinagar.	In the Interest of administration.	Jr. Assistant/ Copyist in the Court of Municipal Magistrate, Srinagar vice Ms Sabeen Tabassum
20.	Shri Suhail Hassan Reshi	Jr. Assistant/ Cr Clerk in the Court of Addl spl. Mob. Mag.(Munsiff Level) Pantha Chowk Srinagar,	In the Interest of administration.	Jr. Assistant/ Copyist in the Court of Munsiff, Tral vice Ms. Sukhdeep Kour
21.	Ms. Sukhdeep Kour	Jr. Assistant/ Copyist in the Court of Munsiff, Tral	In the Interest of administration.	Jr. Assistant/ R&D Clerk in the Court of Pr. District & Sessions Judge, Pulwama against the available vacancy.
22.	Shri Abdul Basit-ul-Hai Deva	Jr. Assistant/ Civil Clerk in the Court of Sub Judge, Bijbehara,	In the Interest of administration.	Jr. Assistant/ Copyist in the Court of CJM, Kulgam vice Ms Nargisa Λkhter.
23.	Ms Razia Altaf	Jr. Assistant/ Copyist in the Court of Addl spl. Mob. Mag. (Munsiff Level) Kulgam.		Jr. Assistant/ Civil Clerk in the Court of Munsiff, Shangus against the available vacancy,
23.	Ms Sumeera Rashid	Judical Clk in the Office of District Magistrate, Budgam.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of 3 rd Addl Munsiff, Srinagar against the available vacancy.
24.	Ms. Insha Mehraj	Jr. Assistant/ Civil Clerk in the Court of Sub Registrar, Srinagar.	In the Interest of administration.	Judicial Clk in the Office of District Magistrate, Budgam vice Ms Sumeera Rashid.
25.	Shri Mohammad Sarwar Bhat	Jr. Assistant/Misc Clerk in the Court of City Judge, Srinagar.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Sub Registrar, Srinagar vice Ms. Insha Mehraj
26.	Shri Mohd Yousuf Bhat	Jr. Assistant/Typist in the Court of Pr. District & Sessions Judge, Budgam.		Jr. Assistant/ Civil Clerk in the Court of Munsiff, Magam against the available vacancy.
27.	Shri Rayees	Jr. Assistant/ Cr. Clerk in the Court of Sub	In the Interest of	Jr. Assistant/ Civil Clerk in the Court of



	Ahmad Dar	Judge, Vailoo.	administration.	Munsiff, Dooru vice Shri Ab Rashid Bhat
28.	Shri Ab Rashid Bhat	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Dooru.	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of Sub Judge, Vailoo vice Shri Rayces Ahmad Dar
29.	Shri Basharat Yousuf Wani	Jr. Assistant/ Copyist in the Court of Sub Judge, Chadoora.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Budgam against the available vacancy.
30.	Ms. Nusrat Nazir	Jr. Assistant/ Copyist in the Court of Addl. District & Sessions Judge, Pulwama.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Sub Judge, Pattan vice Ms. Farhat Maqbool.
31.	Ms. Farhat Maqbool	Jr. Assistant/ Civil Clerk in the Court of Sub Judge, Pattan.	In the Interest of administration.	Judicial Clk in the office of District Magistrate, Kupwara vice Shri Behram Famda.
32.	Shri Behram Famda	Judicial Clk in the office of District Magistrate, Kupwara.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Sumbal vice Ms Subcena Jalal.
33.	Ms Subeena Jalal	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Sumbal.	In the Interest of administration.	Jr. Assistant/Misc Clerk in the Court of City Judge, Srinagar vice Shri Mohammad Sarwar Bhat
34.	Shri Bashir Ahmad Parray	Jr. Assistant/ Cr. Clerk in the Court of Passenger Tax, Srinagar.	In the Interest of administration.	Jr. Assistant/ Copyist in the Court of ADSJ (Fast Track), Kupwara vacancy.
35.	Ms. Saima Yousuf	Jr. Assistant/ Copyist in the Court of Judge Small Causes, Srinagar.	In the Interest of administration.	Jr. Assistant/Civil Clerk in the Court of Sub Judge, Chadoora against the available vacancy.
36.	Shri Mudasir Hussain Reshi	Jr. Assistant/ Copyist in the Court of Munsiff Magam.	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of Passenger Tax, Srinagar vice Shri Bashir Ahmad Parray
37	Shri Wasim Raja	Jr. Assistant/ Cr. Clerk in the Court of Spl. Mob.Mag. (T), Srinagar.	In the Interest of administration.	Jr. Assistant/ Misc Clerk in the Court of ADSJ, Ganderbal vice Shri Sameer Mushtaq.
38	Shri Sameer Mushtaq	Jr. Assistant/ Misc Clerk in the Court of	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of Spl.

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		Addl. District & Sessions Judge, Ganderbal.		Mob.Mag. (Sub Judge Level), Budgam vice Shri Mukhtar Ahmad Lone.
39	Shri Mukhtar Ahmad Lone	Jr. Assistant/ Cr. Clerk in the Court of Spl. Mob.Mag.(Sub Judge Level), Budgam.	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of Spl. Mob.Mag. (T), Srinagar vice Shri Wasim Raja
40	Shri Wahid Hussain Wani	Jr. Assistant/ Copyist in the Court of Addl. District & Sessions Judge, Sopore.	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Bandipora vice Shri Aijaz Ahmad Khanday.
41	Shri Aijaz Ahmad Sheergojri	Jr. Assistant/ Cr. Clerk in the Court of Munsiff Mob Mag (T) Sopore.	In the Interest of administration.	Jr. Assistant/Civil Clerk in the Court of Munsiff, Bandipora against the available vacancy.
42.	Shri Aijaz Ahmad Khanday	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Bandipora.	In the Interest of administration.	Jr. Assistant/ Cr Clerk in the Court of Addl Spl. Mob. Mag. (Munsiff Level) Pantha Chowk Srinagar Shri Suhail Hassan Reshi.
43	Ms Nargisa Akhter.	Jr. Assistant/ Copyist in the Court of Chief Judicial Magistrate, Kulgam.		Jr. Assistant/ Copyist in the Court of DH, Pora against the available vacancy.
44	Ms Kouser Abbas	Judicial Clerk in the office of Tehsildar, Anantnag.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Sub Judge, Bijbehara vice Shri Abdul Basit- ul-Hai Deva
45	Shri Javaid Manzoor Bakshi	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Aishmuqam.	In the Interest of administration.	Jr. Assistant/ Misc Clerk in the newly created Special Court (UAPA), Anantnag against the available vacancy.
46	Shri Ovais Makhmoor	Jr. Assistant/ Copyist in the Court of Munsiff, Dooru.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Aishmuqam vice Shri Javaid Manzoor Bakshi.
47	Shri Javid Ahmad Najar	Jr. Assistant/ Civil Clerk in the Court of Sub Judge, Kupwara.	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of Munsiff Mob Mag (T) Sopore vice Shri Aijaz Ahmad Sheergojri



48	Shri Mansoor Ahmad Lone	Jr. Assistant/ Civil Clerk in the Court of Special Mobile Magi (Sub Judge Level), Baramulla.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Sub Judge, Kupwara vice Shri Javid Ahmad Najar
49	Shri Peerzada Qadri	Jr. Assistant/ Copyist in the Court of Munsiff, Aishmuqam.	In the Interest of administration.	Jr. Assistant/ Misc Clerk in the newly created Special Court (NDPS), Anantnag against the available vacancy.
50	Ms. Parveena Akhter	Jr. Assistant/ Copyist in the Court of Special Mobile Magi (Sub Judge Level) Trehgam.	In the Interest of administration.	Jr. Assistant/ Misc Clerk in the newly created Special Court (NDPS), Baramulla against the available vacancy.
51	Shri Mirzada Salman	Jr. Assistant/ Copyist in the Court of Addl. Special Mobile Magi (MunsiffLevel),Kralpor a.	In the Interest of administration.	Jr. Assistant/ Misc Clerk in the newly created Special Court (UAPA), Baramulla against the available vacancy.
52	Ms. Saima Mohi-ud- Din	Judicial Clerk in the office of Tehsildar, Tral.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Tral vice Ms. Sadaf Nazir.
53	Ms. Ulfat Jan-III	Judicial Clerk in the office of Tehsildar, Beerwah.	In the Interest of administration.	Jr. Assistant/ Misc Clerk in the newly created Special Court (NDPS), Srinagar against the available vacancy.
54	Shri Tanveer Rasool	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Kangan.	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of 2 nd Addl. Munsiff, Srinagar vice Shri Rouf Ahmad Hajam.
55	Shri Rouf Ahmad Hajam	Jr. Assistant/ Cr. Clerk in the Court of 2 nd Addl. Munsiff, Srinagar.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Kangan vice Shri Tanvecr Rasool.
56	Shri Majid Ali Goger	Jr. Assistant/ Copyist in the Court of Munsiff, Kangan.	In the Interest of administration.	Jr. Assistant/ RK in the Court of Pr. District & Sessions Judge, Gnaderbal vice Shri Arshid Ahmad Shah.
57	Shri Arshid Ahmad	Jr. Assistant/ RK in the Court of Pr. District & Sessions Judge,	In the Interest of administration.	Jr. Assistant/ Copyist in the Court of Munsiff, Kangan vice Shri Majid



	Shah	Ganderbal.		Ali Goger.
	Shan	Ganderbar.		All Gogot.
58.	Shri Waseem Ul Zaman	Jr. Assistant/ Civil Clerk in the Court of Special Mobile Magistrate (Sub Judge Level)13 F.C, Srianagar.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of Special Mobile Mag. (Sub Judge Level), Pulwama vice Ms. Rifat Ara.
59	Ms. Rifat Ara	Jr. Assistant/ Civil Clerk in the Court of Special Mobile Mag. (Sub Judge Level), Pulwama.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Special Mobile Magistrate (Sub Judge Level) 13 F.C, Srianagar vice Shri Waseem Ul Zaman.
60	Shri Mohd Shafi Palla	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Tangmarg.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of ADSJ(Fast Track), Budgam vice Ms. Saika Jan.
61	Ms. Ifrah Rayees	Jr. Assistant/ Copyist in the Court of Munsiff, Budgam.		Jr. Assistant/ Cr. Clerk in the Court of Sub Judge, Chadoora vice Ms. Mahak Mukhtar Makhdoomi
62	Ms. Mahak Mukhtar Makhdoomi	Jr. Assistant/ Cr. Clerk in the Court of Sub Judge, Chadoora.	In the Interest of administration.	Jr. Assistant/ Copyist in the Court of Munsiff, Budgam vice Ms. Ifrah Rayees
63	Ms. Saika Jan	Jr. Assistant/ Civil Clerk in the Court of ADSJ(Fast Track), Budgam.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Tangmarg vice Shri Mohd Shafi Palla.
64	Shri Hilal Ahmad Dhobi	Jr. Assistant/ Civil Clerk in the Court of Addl Special Mob Mag (Munsiff Level), Chandoosa.	In the Interest of administration.	Jr. Assistant/ Copyist in the Court of Pr. District & Sessions Judge, Kupwara vice Ms. Nayeema Majid.
65	Ms. Nayeema Majid	Jr. Assistant/ Copyist in the Court of Pr. District & Sessions Judge, Kupwara	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Addl Special Mob Mag (Munsiff Level), Chandoosa vice Shri Hilal Ahmad Dhobi
66	Shri Yasir Ahmad Dar	Jr. Assistant/ Cr. Clerk in the Court of Sub Judge, Pattan.	In the Interest of administration.	Jr. Assistant/ Cr. Clerk in the Court of City Munsiff, Srinagar vice Shri Ajaz Ahmad Mir

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67.	Shri Ajaz Ahmad Mir	Jr. Assistant/ Cr. Clerk in the Court of City Munsiff, Srinagar.	In the Interest of administration.	Judicial Clerk in the office of District Magistrate, Ganderbal vice Sheikh Shabnum nazir-ud-Din.
68	Shri Sheikh shabnum nazir -ud-Din.	Judicial Clerk in the office of District Magistrate, Ganderbal	In the Interest of administration.	Jr. Assistant/Cr Clerk in the Court of Forest Magistrate, Srinagar vice Shri Shabir Ahmed Mir.
69	Shri Mohd Yousuf	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Tangdhar.	In the Interest of administration.	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Dangiwacha vice Shri Shareif Ud Din Malik
70	Shri Shareif Ud Din Malik	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Dangiwacha.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Tangdhar vice Shri Mohd Yousuf.
71	Ms. Gousia Majeed	Jr. Assistant/ Copyist in the Court of Addl. District & Sessions Judge, Handwara.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Spl Mob. Mag. (Sub Judge Level), Baramulla vice Shri Naseer Ahmad Dar:
72	Shri Naseer Ahmad Dar	Jr. Assistant/ Cr. Clerk in the Court of Spl Mob. Mag. (Sub Judge Level), Baramulla.	In the Interest of administration	Jr. Assistant/ Copyist in the Court of Addl. District & Sessions Judge, Handwara vice Ms. Gousia Majeed
73	Shri Mohd. Rafiq Khan	Jr. Assistant/ Copyist in the Court of Munsiff Mob Mag (T), Sopore.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Sub Judge, Pattan vice Shri Yasir Ahmad Dar.
74	Ms. Sadaf Nazir	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Tral.	In the Interest of administration	Jr. Assistant/ Misc Clerk in the newly created Special Court (NDPS), Pulwama against the available vacancy.
75	Ms. Mahak Fatima	Judicial Clerk in the office of Tehsildar Ganderbal.	In the Interest of administration	Jr. Assistant/ERK/ARK in the Court of Pr. District & Sessions Judge, Srinagar vice Shri Zakir Hussain Shah.
76	Shri Seeraj ud din shah	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Shangus.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Qazigund against the available



				vacancy.
77.	Ms. MuzamillM ohi-ud Din	Jr. Assistant/ Copyist in the Court of Munsiff, Shangus.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff Mobile Mag. (T), Anantnag vice Ms. Insha Mushtaq.
78	Ms. Zahida Manzoor	Jr. Assistant/ Copyist in the Court of Chief Judicial Magistrate, Anantnag.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Kulgam vice Shri Altaf Yousuf Lone.
79	Ms. Insha Mushtaq	Jr. Assistant/ Cr. Clerk in the Court of Munsiff Mobile Mag. (T), Anantnag.	In the Interest of administration	Jr. Assistant/ Copyist in the Court of Munsiff, Shangus vice Ms. Muzamill Mohi-ud Din.
80	Ms. Asima Rehman	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Aishmuqam.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Sub Judge, Bijbehara vice Shri Dawood mohi-ud- din Dand.
81	Shri Altaf Yousuf Lone	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Kulgam.	In the Interest of administration	Jr. Assistant/ Copyist in the Court of CJM, Anantnag vice Ms. Zahida Manzoor.
82	Shri Mohammad Aasif Sheikh	Jr. Assistant/ Copyist in the Court of Addl. Special Mobile Mag. (Munsiff Level), Pahalgam.	In the Interest of administration	Jr. Assistant/ Copyist in the Court of Fast Track Court (Rape Cases), Kulgam vice Shri Nisar Ahmad Ahanger.
83	Shri Nisar Ahmad Ahanger	Jr. Assistant/ Copyist in the Court of Fast Track Court (Rape Cases), Kulgam.	In the Interest of administration	Jr. Assistant/ Copyist in the Court of Addl. Special Mobile Mag. (Munsiff Level), Pahalgam vice Shri Mohammad Aasif Sheikh.
84	Ms. Nafia Nazir	Jr. Assistant/ ARK in the Court of Pr. District & Sessions Judge, Srinagar.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Magam vice Shri Mohammad Sadiq Parray.
85	Shri Mohammad Sadiq Parray	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Magam.	In the Interest of administration	Jr. Assistant/ ARK in the Court of Pr. District & Sessions Judge, Srinagar vice Ms. Nafia Nazir
86	Ms. Muneeza Parvaiz Mir	Jr. Assistant/ Civil Clerk in the Court of Sub Judge, Baramulla.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Kupwara vice Shri Mushtaq Ahmad



				Sheikh.
87	Shri Mushtaq Ahmad Sheikh	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Kupwara.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of Sub Judge, Baramulla vice Ms. Muneeza Parvaiz Mir.
88	Ms. Iram Ul Jahan	Jr. Assistant/ Civil Clerk in the Court of Special Mobile Mag. (Sub Judge Level), Budgam.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of 3 rd Addl. Munsiff, Srinagar vice Shri Wajahat Ahmad Bhat.
89	Shri Wajahat Ahmad Bhat	Jr. Assistant/ Civil Clerk in the Court of 3 rd Addl. Munsiff, Srinagar.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of Special Mobile Mag. (Sub Judge Level), Budgam vice Ms. Iram Ul Jahan.
90	Shri Imtiyaz Ahmad Khan-II	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Charar-e- Sharief.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff Pampore vice Shri Sajad Hussain Mir.
91.	Shri Sajad Hussain Mir	Jr. Assistant/ Cr. Clerk in the Court of Munsiff Pampore.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Charar-e- Sharief vice Shri Imtiyaz Ahmad Khan- II.
92	Shri Irfan Mushtaq Wani	Jr. Assistant/ ARK in the Court of PDJ, Srinagar.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Pampore vice Ms. Ahcena Javid.
93	Ms. Aheena Javid	Jr. Assistant/ Civil Clerk in the Court of Munsiff, Pampore.	In the Interest of administration	Jr. Assistant/ ARK in the Court of Pr. District & Sessions Judge, Srinagar vice Shri Irfan Mushtaq Wani.
94	Shri Mohd. Iqbal Bhat	Jr. Assistant/ Cr Clerk in the Court of Munsiff, Ganderbal.	In the Interest of administration	Jr. Assistant/ Copyist in the Court of Addl. Special Mobile Mag. (Sub Judge Level), Budgam vice Ms. Hanifa Akhter.
95	Ms. Hanifa Akhter	Jr. Assistant/ Copyist in the Court of Addl. Special Mobile Mag. (Sub Judge Level), Budgam.	In the Interest of administration	Jr. Assistant/ Cr Clerk in the Court of Munsiff, Ganderbal vice Shri Mohd. Iqbal Bhat.
96	Ms. Dimple Bharti	Jr. Assistant/ Typist in the Court of Pr. District & Sessions Judge,	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Special Mob Mag(Sub Judge

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		Anantnag.		Level)13 F.C Anantnag vice Shri Muzaffar Ahmad Thag.
97	Ms. Shafiya Rafiqi	Jr. Assistant/ ARK in the Court of Pr. District & Sessions Judge, Srinagar.	In the Interest of administration	Jr. Assistant/ Copyist in the Court of Munsiff, Ganderba vice Ms. Muneera Muzaffar.
98	Ms. Muneera Muzaffar	Jr. Assistant/ Copyist in the Court of Munsiff, Ganderbal	In the Interest of administration	Jr. Assistant/ ARK in the Court of Pr. District & Sessions Judge, Srinagar vice Ms. Shafiya Rafiqi.
99	Shri Muzaffar Ahmad Thag	Jr. Assistant/ Cr. Clerk in the Court of Special Mob Mag(Sub Judge Level)13 F.C Anantnag.	In the Interest of administration	Jr. Assistant/ Typist in the Court of Pr. District & Sessions Judge, Anantnag vice Ms. Dimple Bharti.
100	Shri Mohd Tahir Wani	Jr. Assistant/ Civil Clerk in the Court of City Munsiff, Srianagar.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Pulwama vice Shri Irfan Ahmad.
101	Shri Irfan Ahmad	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Pulwama.	In the Interest of administration	Jr. Assistant/ Civil Clerk in the Court of City Munsiff, Srianagar vice Shri Mohammad Tahir Wani.
102	Shri Rayees Ahmad Lone	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Baramulla.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Handwara vice Shri Mohammad Rafiq Lone.
103	Shri Mohammad Rafiq Lone	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Handwara.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Baramulla vice Shri Rayees Ahmad Lone
104	Shri Dawood mohi-ud-din Dand	Jr. Assistant/ Cr. Clerk in the Court of Sub Judge, Bijbehara.	In the Interest of administration	Jr. Assistant/ Cr. Clerk in the Court of Munsiff, Aishmuqam vice Ms. Asima Rehman.

Note:-

All the Presiding Officers are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order. After the completion of 10 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

By Order of Hon'ble the Chief Justice(A).

Principal Secretary to Hon'ble the Chief Justice

* No:- 1263-71/Psy-670

Dated: - 02/09/2024

Copy to the:-

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar. for information.
- 4. Pr. District & Sessions Judge, Srinagar, Budgam, Baramulla, Ganderbal, Kulgam, Pulwama, Anantnag, Kupwara, Bandipora and Shopian.
- 5. All the Presiding Officers of the concerned Courts.
 - for information & necessary compliance.
- 6. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
- 7. Director Finance, High Court of J&K and Ladakh for information.
- 8. Chief Librarian, High Court Wing, Jammu / Srinagar.
- 9. Order file.

Principal Secretary to

Hon'ble the Chief Justice